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Title: Regarding recommending the consideration of the Acid (Control) Bill, 2014 under Article 117 (3) of the constitution in Lok Sabha.

HON. CHAIRPERSON : Hon. Members, before I call Dr. Kirit Premjibhai Solanki to move the motion for consideration of the Acid (Control) Bill, 2014, I have to inform the House that Shri Haribhai Parathibhai Chaudhary, hon. Minister of State in the Ministry of Home Affairs *vide* communication dated 27 November 2014 has intimated that the President, having been informed of the subject matter of the Bill, recommends the consideration of the Bill under Article 117 (3) of the constitution in Lok Sabha.